

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3019  
ANSWERED ON:10.02.2014  
GOLDEN TRIANGLE PROJECT  
Punia Shri P.L.

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether Delhi-Jaipur-Agra Golden Triangle project has been delayed;
- (b) if so, the reasons therefor and the present status of the project;
- (c) whether the Government has taken any action against the developer for the delay and if so, the details thereof and if not, the reasons therefor;
- (d) whether there is cost escalation in the said project and if so, the details thereof along with the time by which it is likely to be completed; and
- (e) whether it is a fact that high toll is being collected on under- construction highway stretches covered under this project and if so, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (e) No, Madam. There is no Golden Triangle Project of Delhi-Jaipur-Agra. The projects of 6 laning of Delhi-Jaipur and Delhi-Agra have been taken up separately by National Highways Authority of India (NHA). The progress achieved for the project of Delhi-Jaipur as on date is about 80%, whereas the work is in initial stage for the project of Delhi-Agra. These projects are mainly delayed on account of non-availability of encumbrance free land at certain locations, other pre-construction hindrances and financial constraints of the concessionaire. The notice for default has been issued to concessionaire for delay in completion of operation and maintenance works. These works are being executed on Design, Build, Finance, Operate and Transfer (DBFOT) pattern and do not have provision for escalation. For the projects of 6-laning from 4-lane on Build, Operate & Transfer BOT (Toll), the Concession Agreement authorizes the concessionaire for collection of toll from Appointed date i.e. the date of commencement of project, as per Toll Rules.